

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 14**  
**(IB)-1248(PB)/2018**

**IN THE MATTER OF:**

Shinoj Koshy

.... Petitioner/Applicant

Vs.

M/s. Granite Gate Properties Pvt. Ltd.

.... Respondent

**Order u/S. 7 of the Insolvency & Bankruptcy Code, 2016**

**Order delivered on 24.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Adv. Deepak Khosla, Adv. Ridhima Verma, Adv. Madhu Ayachit, Adv. Shashwat Tripathi in IA-3588/2023, 3596/2023, 4179/2023, 1096/2024, 1158/2024, 1159/2024  
Adv. Pankaj Agarwal, Adv. Shashwat Srivastava in IA-3926/2023  
Adv. Utkarsh Joshi  
Adv. Piyush Singh, Adv. Vivek Kumar, Adv. Jayant Upadhyay in IA-2479/2020 & IA-3699/2021  
Adv. Gautam Singhal along with Adv. Preeti Chauhan in IA-3600/2020  
Adv. Ashish K. Singh, Adv. Muskan Malhotra, Adv. Rishabh Sharma in IA-2625/2020 and IA-6501/2023  
Adv S. K. Chaturvedi with Adv. Sheereen in IA-3558/2023  
Adv. Gaurav Gupta and Adv. Rupal Gupta in IA-3092/2020  
Adv. I. P. S. Oberoi  
Adv. Utkarsh Joshi in IA-4991/2023 and IA-6445/2023  
Adv. Manoj Kumar Garg, Adv. Kundan Kumar Roy, Adv. Sachin Kaushik and Adv. Pulkit Atal in IA-3442/2023

For the Respondent : Adv. Ajay Sharma in IA-2695/2020 for R-1  
Adv. Ravi Kumar Aggarwal, Adv. Ishaan Aggarwal in IA-2555/2020, IA-2578/2020 for R-1

- Adv. Tanweer Alam, Adv. Mahjabeen in IA-2825/2020, IA-3871/2020 for R-1, IA-2694/2020 for R-1, IA-3276/2020 for R-2  
 Adv. Pankaj Garg along with Adv. Yaksh Garg for R-1 and 2 in IA-3357/2020 and IA-3873/2020  
 Adv. Prerak Khurana along with Adv. Mrityunjay Mahendra in IA-2629/2020 for R-2  
 Adv. Ashish K. Singh, Adv. Muskan Malhotra, Adv. Rishabh Sharma in IA-2625/2020 for R-1 and IA-6501/2023 for R-2  
 Adv. Lokesh Bhola and Adv. Aakash Bhatt for R-1 in IA-3302/2020 and for R-2 and R-3 in IA-2697/2020  
 Adv. Rajvansh Singh and Adv. Abhijeet Swaroop in IA-3328/2020
- For Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava
- For the SRA : Sr. Adv. Mr. Ramji Srinivasan, Sr. Adv. Mr. Arvind Nayar, Adv. GP Madaan, Adv. Arijit Mazumdar, Adv. Akanksha Kaushik, Adv. Harimohana
- For the RP : Adv. Sumant Batra, Adv. Nubair Alvi, Adv. Nidhi Yadav, Adv. Sarthak Tripathi, with Mr. Devendra Singh, RP
- For RP of Three C : Adv. Abhishek Anand  
 Universal Developers  
 Pvt. Ltd.
- For the AR of : Sr. Adv. Mr. Sunil Fernandes, Adv. Ravinder Singh,  
 Homebuyers Adv. Rajshree Chaudhary, Adv. Diksha Dadu

### **ORDER**

**IA-3255/2020, IA-3067/2022, IA-2577/2020, IA-2479/2020, IA-3092/2020, IA-3600/2020, IA-3945/2020, IA-4549/2020, IA-2043/2021, IA-428/2021, IA-3699/2021, IA-2217/2022, CA-1245/2020, IA-3442/2023, IA-2298/2021, IA-3588/2023, IA-3596/2023, IA-3926/2023, IA-4179/2023, IA-4491/2023, IA-4498/2023, IA-6445/2023, IA-3870/2020, IA-6501/2023, IA-506/2024, Ivn. P-13/2024, IA-1096/2024, IA-1158/2024, IA-1159/2024, IA-1222/2024**

Mr. Sumant Batra, Ld. Counsel for the RP appears physically.

Mr. Sunil Fernandes, Ld. Sr. Counsel for the AR of Homebuyers appears physically.

Mr. Rachit Mittal, Ld. Counsel for Noida Authority appears physically.

Mr. Deepak Khosla, Ld. Counsel for the Applicant in IA-3588/2023, 3596/2023, 4179/2023, 1096/2024, 1158/2024, 1159/2024 also appears

physically.

At request and by consent of all parties, list all these applications for hearing **on 30.04.2024.**

**IA-2536/2020, IA-2552/2020, IA-2554/2020, IA-2555/2020, IA-2557/2020, IA-2566/2020, IA-2628/2020, IA-2629/2020, IA-2631/2020, IA-2696/2020, IA-2807/2020, IA-2812/2020, IA-3295/2020, IA-3300/2020, IA-3323/2020, IA-3312/2020, IA-3333/2020, IA-3834/2020, IA-3869/2020, IA-4878/2020, IA-2537/2020, IA-2550/2020, IA-2551/2020, IA-2556/2020, IA-2558/2020, IA-2559/2020, IA-2563/2020, IA-2564/2020, IA-2576/2020, IA-2578/2020, IA-2608/2020, IA-2624/2020, IA-2625/2020, IA-2627/2020, IA-2697/2020, IA-3254/2020, IA-2599/2020, IA-3327/2020, IA-3332/2020, IA-3331/2020, IA-3324/2020, IA-2695/2020, IA-3152/2020, IA-3214/2020, IA-3215/2020, IA-3227/2020, IA-3263/2020, IA-3265/2020, IA-3270/2020, IA-3276/2020, IA-3342/2020, IA-3302/2020, IA-3344/2020, IA-3326/2020, IA-3322/2020, IA-3328/2020, IA-3335/2020, IA-3334/2020, IA-3329/2020, IA-3836/2020, IA-3867/2020, IA-3868/2020, IA-2538/2020, IA-2694/2020, IA-2833/2020, IA-2839/2020, IA-2825/2020, IA-3249/2020, IA-3252/2020, IA-3264/2020, IA-3343/2020, IA-3338/2020, IA-3870/2020, IA-3871/2020, IA-3872/2020, IA-3873/2020, IA-3357/2020, IA-3358/2020, IA-3558/2023, IA-5474/2023 & IA-6501/2023**

At request and by consent of all parties, list these applications **on 05.06.2024.**

**Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

Shubham Pandya – 24.04.2024